

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 06TH DECEMBER , 2014

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
4TH FLOOR (VACANT COURT)
HON'BLE MR. JUSTICE S. S THAKUR, JUDGE (RETD)
SHRI RAJINDER KISHORE SHARMA, SR. ADVOCATE
DR. R. MOKTA, ORTHO SPECIALIST
DDUZH SHIMLA

(CASES PERTAINING TO NATIONAL & UNITED INDIA INSURANCE COMPANIES)

* FOR SETTLEMENT *

501	FAO/279/2008	SANTA SINGH Versus VIYASA DEVI	TARA SINGH CHAUHAN NK THAKUR NEMO JS BAGGA JAGDISH THAKUR
502	FAO/563/2008 [Civil]	NATIONAL INSURANCE CO. Versus YAMEEN	BIMLA GUPTA RAJNISH K LAL ROMESH VERMA B.C.VERMA
503	FAO/15/2009 [Civil]	GIANI DEVI Versus NATIONAL INSURANCE COMPANY	RAJESH THAKUR SANJEEV KUTHIALA AMBIKA KOTWAL
504	FAO/61/2009 [Civil]	MANOHAR SINGH Versus PAWAN KUMAR	DEEPAK BHASIN SEEMA SOOD VIRENDER SHARMA RACHNA KUTHIALA GULZAR SINGH RATHOUR AJAY K SHARMA
505	FAO/129/2009 [Civil]	INDER SINGH Versus SUNITA NAGRAIK	ASHWANI SHARMA I N MEHTA VIRENDER SINGH CHAUHAN
506	FAO/227/2009 [Civil]	NEEMAWATI Versus YOGESH KUMAR	RAVINDER THAKUR VINAY SHARMA R.K.CHAVA JAGDISH THAKUR VIRENDER SINGH CHAUHAN VIJAY SHARMA
507	FAO/228/2009 [Civil]	BHAGAT RAM Versus YOGESH KUMAR	RAVINDER THAKUR JAGDISH THAKUR JAGDISH THAKUR ARUN KUMAR VERMA
508	FAO/417/2009 [Civil]	PUSHPA BHATNAGAR Versus LEENA GOYAL	DEVYANI SHARMA VIJAY ARORA DEVYANI SHARMA
509	FAO/547/2009 [Civil]	NATIONAL INSURANCE COMPANY Versus SURESH CHAND SHARMA	NK SOOD NEERAJ K.SHARMA
510	FAO/229/2010 [Civil]	INDRA DEVI Versus RAKESH KAUSHAL	SANJEEV SHARMA VIJAY KUMAR VERMA JAGDISH THAKUR I.N.MEHTA
511	FAO/240/2010 [Civil]	NIC Versus REENA SHARMA	ANUP RATTAN MS GULERIA DEVYANI SHARMA
512	CWP/3775/2010 [Civil]	NIC Versus BALKUMARI	VIVEK NEGI, DINESH BHANOT DAVYANI SHARMA
513	CWP/3776/2010 [Civil]	NIC Versus KRISHAN DUTT	PARTAP SINGH GOVERDHAN ARUN VERMA. PARESH SHARMA

514	FAO/403/2011 [Civil]	NIC Versus SUBASH KUMAR	DEVYANI SHARMA RAJESH MANDHOTRA KANTA THAKUR RAJINDER DOGRA RAJESH VERMA
515	FAO/408/2011 [Civil]	USHA SHARMA Versus HUKAM SINGH RAJESHWAR SINGH MANKOTIA	JAGDISH THAKUR KANTA THAKUR RAJESH MANDHOTRA
516	FAO/3/2012 [Civil]	Versus USHA RANI	DEEPAK BHASIN TIM SARAN ASHWANI K.SHARMA
517	FAO/12/2012 [Civil]	NATIONAL INSURANCE CO. Versus LEELA DEVI	SHEETAL KIMTA MANOJ THAKUR YADVINDER THAKUR V.S.CHAUHAN ASHWANI K.SHARMA
518	FAO/309/2012 [Civil]	NATIONAL INS.CO. Versus SAROJ KUMARI	H.S. RANA AMRINDER SINGH RANA J.R.POSWAL RAJU RAM RAHI
519	FAO/372/2012 [Civil]	JEET RAM POSWAL Versus NITIN KUMAR	ASHWANI K SHARMA SUNEET GOEL
520	FAO/439/2012 [Civil]	NIC CO.LTD Versus KALAWATI	BIMAL GUPTA VINEET VASHISHTHA YOGINDER PAUL D.D. SHARMA DEVYANI SHARMA
521	FAO/164/2013 [Civil]	NIC Versus GEETA DEVI	PRATAP SINGH GOVERDHAN ARUN VERMA KULDEEP GULERIA AND SEEMA K. GULERIA KULDEEP GULERIA SEEMA GULERIA RAMAKANT SHARMA
522	FAO/183/2013 [Civil]	ROSHAN LAL BHARDWAJ Versus KAMLESH KUMAR SHARMA	NEMO JAGDISH THAKUR YADUPATI SOOD AND SANJAY PRASHAR JAGDISH THAKUR JAGDISH CHAND THAKUR
523	FAO/4006/2013 [Civil]	NATIONAL INSURANCE CO. LTD. Versus ASHA VERMA	- Y.P.SOOD DIBENDER GHOSH DEEPAK KAUSHAL
524	FAO/4079/2013 [Civil]	BABLI DEVI Versus RANJEET SINGH	- SUNITA SHARMA KARAN SINGH KANWAR NEERAJ K SHARMA SHUBHAM SHARMA
525	FAO/4147/2013 [Civil]	SHIV KUMAR Versus SHIV KUMAR	NEMO VIKRANT THAKUR VIKRANT THAKUR J.S. BAGGA RUPINDER SINGH RUPINDER SINGH
526	CMP.M/341/2014 [Civil] In FAOST/20116/2014	RANDEEP Versus M/S KOOL PACK AND ALLIED INDUSTRI	NEMO PRITAM SINGH CHANDEL N K BHALLA, DALIP K SHARMA PAWAN GAUTAM PAWAN GAUTAM
527	CMP.M/1004/2014 [Civil] In FAOST/20211/2014	SUDESH KUMARI Versus DEVINDER SINGH	NEMO JAGJEET SINGH BAGGA RAMESH SHARMA JAGDISH THAKUR

BENCH NO. 2 AT 10: 00 A M
4TH FLOOR (VACANT COURT)
SH. M.D SHARMA, (RETD)DISTRICT AND SESSIONS JUDGE
MS. CHAMPA RONTA, SOCIAL WORKER
DR. LOKENDER SHARMA, ORTHO SPECIALIST
DDUZH SHIMLA

* FOR SETTLEMENT *

(CASES PERTAINING TO NEW INDIA ASSURANCE COMPANYY & OTHERS)

501	CS/7/2006 [Civil] Timelog-00:03:19	M/S RAJA FORGING AND GEARS LTD. Versus HPSEB	ASHWANI K. SHARMA SHARWAN DOGRA TRILOK JAMWAL HIMENDRA CHANDEL AJAY CHANDEL
502	FAO/660/2008 [Civil]	PRAKESH CHAND Versus SURINDER SINGH	ARVIND SHARMA ANUJ NAHAR TAPAN BM CHAUHAN TARA SINGH CHAUHAN
503	FAO/76/2009 [Civil] [Listed 1 time(s)]	RAJ KIRAN Versus RATTAN LAL	BM CHAUHAN DINESH THAKUR AJAY SHARMA
504	CS/89/2009 [Civil] [Listed 9 time(s)] Timelog-05:00:46	VIJAY LAXMI Versus M/S SUN VET PHARMA (P) LTD	BIPIN C.NEGI AMAN SOOD NEERAJ GUPTA, JANESH GUPTA RAHUL MAHAJAN
505	CS/92/2009 [Civil]	PAMWI TISSUE LIMITED Versus SYNDICATE FINANCE	SUBHASH SHARMA TARA SINGH CHAUHAN
506	FAO/215/2009 [Civil]	SITA DEVI Versus DALER SINGH	NEMO DEVENDER SHARMA B.M. CHAUHAN ADARSH K.VASHISTA R.S.KANWAR
507	FAO/273/2009 [Civil]	ROSHAN LAL SHARMA Versus HARPAL SINGH	HC SHARMA BS RANJAN S.S.DESHTA BM CHAUHAN NAVEEN K.BHARDWAJ
508	FAO/277/2010 [Civil]	GEETA DEVI Versus SANT KALI SAINI	P.P.CHAUHAN BM CHAUHAN DEEPAK GUPTA
509	FAO/443/2010 [Civil]	RAJINDER SINGH Versus PRITMI DEVI	RATISH SHARMA KB KHAJURIA VIRENDER SINGH CHAUHAN
510	FAO/68/2011 [Civil]	SATYA DEVI Versus RAJINDER KUMAR	B M CHAUHAN
511	REMARK : A/W FAO. 159/2011 FAO/78/2011 [Civil]	POONAM SHARMA Versus VIJAY SINGH	J.R.POSWAL B.M.CHAUHAN RAMAKANT SHARMA BHUVNESH SHARMA B.M.CHAUHAN
512	FAO/159/2011 [Civil]	NIC Versus SATYA DEVI	VS CHAUHAN VIJAY SHARMA OP NEGI T.S.CHAUHAN
513	FAO/354/2011 [Civil]	SHAFIQ AHMED Versus JAMIR AHMED	RATISH SHARMA AJAY SHARMA
514	CS/127/2012 [Civil] [Listed 10 time(s)] Timelog-01:01:52	VINOJ SHARMA Versus DR.SUNIL KUMAR	ANKUSH DASS SOOD B.R.VERMA AG VIRENDER SINGH AND AMAN PRASHAR KR.VIRENDER SINGH, RAMAN PARASHER JYOTSNA REWAL DUA MANOJ THAKUR
515	FAO/164/2012 [Civil]	ANJANA DEVI Versus BADRI PRASAD	RATISH SHARMA ASHOK SHARMA SUKARMA VIRENDER SINGH CHAUHAN
516	FAO/279/2012 [Civil]	MEENA RAM Versus VINAY NANDA	RATISH SHARMA BHUVNESH RAMAKANT SHARMA
517	FAO/440/2012 [Civil]	SHAKSHI DHIMAN Versus SUMAN KUMAR	ARVIND SHARMA AMIT SHARMA

518	FAO/475/2012 [Civil]	RAJINDER Versus VINAY NANDA	SEEMA K.GULERIA KULDEEP GULERIA
519	FAO/48/2013 [Civil] [Listed 1 time(s)]	NIA Versus SOMMAYA	RATISH SHARMA B.M.CHAUHAN V.B.VERMA BHUPINDER THAKUR V.D.KHIDTTA
520	CR/73/2013 [Civil] [Listed 1 time(s)]	ABDUL MAZID Versus MOHD.IKRAM	NEMO KARAN SINGH KANWAR ANUP RATTAN
521	FAO/168/2013 [Civil] [Listed 2 time(s)]	WARYAM SINGH Versus BHUSHAN KUMAR	NEMO PRANEET GUPTA DIGVIJAY SINGH SHEETAL KAUL S.D.SHARMA
522	CWP/705/2013 [Civil] [Listed 1 time(s)]	KANTA DEVI Versus UNION OF INDIA	ASG
523	CMP/1174/2013 FAO/4056/2013 [Civil]	MEENA DEVI Versus JOGINDER SINGH	ABHISHEK SHARMA ABHINAY SHARMA DIGVIJAY SINGH PRANEET GUPTA ARVIND SHARMA
524	FAO/4101/2013 [Civil] [Listed 1 time(s)]	SEEMA ALIAS CHEEMA Versus NEW INDIA ASSURANCE COMPANY LIMIT	NEMO
525	ARB.C/2/2014 [Civil]	SOHAN LAL Versus TATA MOTORS FINANCE	ED B.M.CHAUHAN SANJAY KUMAR JASWAL NEMO SHILPA SOOD ATUL JHINGAN
526	OMP/385/2014 FAO/98/2014 [Civil]	YOGINDER Versus NASIR MOHD. RAWAT	VIRENDER SINGH CHAUHAN NEMO PRANEET GUPTA GULZAR SINGH RATHORE
527	FAO/120/2014 [Civil]	REENA MEHTA Versus ASHOK THAKUR	NEMO PARNEET GUPTA RAMESH NEGI K.S. THAKUR

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**BENCH NO. 3 AT 10: 00 A M
4TH FLOOR (VACANT COURT)
SH. L.N SHARMA, (RETD)DISTRICT AND SESSIONS JUDGE
MS. RITTA GOSWAMI, ADVOCATE
DR. RAJESH SOOD, ORTHO SPECIALIST
IGMC SHIMLA**

*** FOR SETTLEMENT ***

(CASES PERTAINING TO ORIENTAL INSURANCE COMPANY & HRTC)

501	RFA/69/2008 [Civil]	PNB Versus M/S ROHIT CHEMICAL	AJAY SHARMA NAVEEN.K.BHARDWAJ, ARCHANA DUT T
502	CO/206/2008 FAO/219/2009 [Civil]	LAXMI DEVI Versus BRIJ RAJ	RUPINDER SINGH DP CHAUHAN GN SHARMA SURENDER SHARMA ASHWANI K SHARMA NARESH K. THAKUR
503	FAO/376/2009 [Civil]	HRTC Versus DILBAG SINGH	BHUVNESH SHARMA RAMAKANT SHARMA
504	FAO/432/2009 [Civil]	SAJU RAM Versus RAJAT GHARSANGI	VIRENDER SINGH CHAUHAN VIJAY SHARMA
505	FAO/484/2009 [Civil]	SURJIT SINGH Versus KISHORI LAL	DEEPAK BHASIN ARCHANA DUTT APPELLANT BM CHAUHAN HOMINDER GHEZTA ASHWANI K SHARMA

506	FAO/14/2010 [Civil]	HRTC Versus KHEM CHAND	NARESH K.THAKUR NEMO
507	FAO/44/2010 [Civil]	HRTC Versus KAMLESH KUMARI	NARESH K.THAKUR RAMAKANT SHARMA MS DEVYANI SHARMA NARESH THAKUR
508	FAO/127/2010 [Civil]	HRTC Versus DHIRAJ GUPTA	RAVINDER THAKUR O.C.SHARMA RAKESH CHANDEL
	REMARK : (connected FAO196/2010 attached)		
509	FAO/150/2011 [Civil]	ARJUN SINGH Versus	RUPINDER SINGH
510	FAO/276/2011 [Civil]	ANIL KUMAR HRTC Versus GOPAL KRISHAN	SUNEET GOEL NARESH K.THAKUR SUNIL CHAUHAN KAPIL CHAUHAN CHANDER MOHAN CHANDEL JAGMOHAN SINGH NARESH K.THAKUR
511	FAO/6/2012 [Civil]	HRTC Versus JAI SINGH	B.S.KANWAR SANJAY PRASHAR
	REMARK : A/W FAO. 94/2012.		
512	FAO/52/2012 [Civil]	HRTC Versus KANTA	JAGDISH THAKUR NEERAJ,JANESH GUPTA
	REMARK : CONNECTED FILES FAO. 59/2012 ALSO ATTACHED		
513	FAO/59/2012 [Civil]	KANTA Versus	NEERAJ GUPTA JANESH GUPTA
514	FAO/94/2012 [Civil]	HRTC JAI SINGH Versus	VIKRANT THAKUR KANWAR BHUPINDER SINGH
515	FAO/273/2012 [Civil]	HRTC OIC LTD Versus	NEMO ASHWANI K.SHARMA
516	FAO/425/2012 [Civil]	KASHMIRA DEVI BATTU DEVI Versus GURSHARAN SINGH	NEMO PRATAP SINGH GOVERDHAN ARUN VERMA SATYEN VAIDYA AJAY KOCHHAR ASHAWANI SHARMA SATYEN VAIDYA ASHWANI K.SHARMA
517	FAO/194/2013 [Civil] [Listed 2 time(s)]	ORIENTAL INSURANCE CO.LTD Versus NAINA DEVI	NEMO NAVEEN K. BHARDWAJ G.R.PALSARA AJAY MOHAN GOEL, SUNIL MOHAN GOEL ASHWANI K.SHARMA
518	FAO/197/2013 [Civil] [Listed 1 time(s)]	ORIENTAL INSURANCE CO.LTD Versus SHANTI DEVI	G.R. PALSARA RAJU RAM RAHI AJAY MOHAN GOEL, SUNIL MOHAN GOEL ASHWANI KUMAR SHARMA-1
519	FAO/4108/2013 [Civil]	ORIENTAL INSURANCE COMPANY LIMITE D Versus RADHA KRISHAN	NEMO TRILOK JAMWAL MANOHAR LAL SHARMA LALIT KUMAR SHARMA
520	FAO/4164/2013 [Civil]	ORIENTAL INSURANCE COMPANY LTD. Versus ASHOK KUMAR	NEMO RAMESH SHARMA RAHUL VERMA ANITA PARMAR RAMAN SETHI
521	FAO/4173/2013 [Civil]	KAMLESH Versus VIDYA	NEMO DEEPAK BHASIN LALIT KUMAR SHARMA
522	FAO/4226/2013 [Civil]	ORIENTAL INSURANCE COMPANY LTD. Versus USHA THAKUR	NEMO SHANTI SWAROOP VAIBHAV TANWAR

REMARK : (Connected Appeal 4203/2013 attached)

523	FAO/150/2014 [Civil]	PREM CHAND Versus YOGINDER KUMAR	JIYA LAL BHARDWAJ NEMO LALIT KUMAR SHARMA TEK CHAND SHARMA ANUPINDER ROHAL RAMAN JAMALTA
524	FAO/186/2014 [Civil]	MD HRTC Versus SARITA DEVI	NEMO MOHAN SINGH

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BENCH NO. 4 AT 10: 00 A M
3RD FLOOR (VACANT COURT)
SH. D. S. KHENAL, (RETD)DISTRICT AND SESSIONS JUDGE
MS. ARCHANA DUTT SHARMA, ADVOCATE
DR. AMIT THAKUR, ORTHO SPECIALIST
IGMC SHIMLA

*** FOR SETTLEMENT ***

(CASES PERTAINING TO CRIMINALS AND BAJAJ & RELIANCE GENERAL INSURANCE COMPANY)

501	CRMP/1183/2014 [Criminal]	RAVINDER SINGH Versus	RAKESH CHANDEL RAKESH CHANDEL
	In		
	CR.R/99/2014	BRIJ LAL	BIMAL GUPTA
502	FAO/371/2009 [Civil]	MADAN LAL SHARMA Versus BIMLA PARIHAR	VIRENDER SINGH CHAUHAN AMAN SOOD PARTAP SINGH GOVERDHAN ARUN VERMA PAWAN GAUTAM
503	FAO/467/2010 [Civil]	SHAM KUMAR Versus ASHWANI KUMAR	AMAN SOOD NEEL KAMAL SOOD SS SOOD JAI RAM SHARMA NEEL KAMAL SOOD PAWAN GAUTAM
504	FAO/468/2010 [Civil]	SHUBHAM Versus ASHWANI KUMAR @ RAJU	AMAN SOOD NEEL KAMAL SOOD TEK CHAND SHARMA
505	CR.R/218/2011 [Criminal]	ROSHAN LAL Versus DEVI RAM	AG JAGDISH THAKUR INDER SHARMA ANUP RATTAN
506	CR.R/231/2011 [Criminal]	SURENDER KUMAR Versus	AG LS MEHTA ANUP RATTAN
		GULAB SINGH	
507	CR.R/233/2011 [Criminal]	SURENDER KUMAR Versus	AG LS MEHTA ANUP RATTAN
		GULAB SINGH	
508	CR.R/234/2011 [Criminal]	SURENDER KUMAR Versus	AG LS MEHTA ANUP RATTAN
		BALA RAM	
509	CR.R/235/2011 [Criminal]	SURENDER KUMAR Versus	AG LS MEHTA ANUP RATTAN
		AMIN CHAND	
510	CR.R/47/2012 [Criminal]	DAULAT RAM Versus HUKAM SINGH	AG LS MEHTA VIPINDER ROACH NEMO L.S.MEHTA RAMESH SHARMA
511	FAO/50/2012 [Civil]	KASHMIRI LAL Versus	AMAN SOOD
		GANGANDEEP MAHAJAN	
512	CR.R/53/2012 [Criminal]	SANT KUMAR Versus	KANWAR BHUPINDER SINGH
		SHAMSHER SINGH	
513	CR.R/60/2012 [Criminal]	SURENDER KUMAR Versus	AG JL BHARDWAJ ANUP RATTAN
		BALDEV	
514	CR.R/61/2012 [Criminal]	SURINDER KUMAR Versus	AG JL BHARDWAJ,RK NEGI ANUP RATTAN
		BALDEV SINGH	
515	FAO/82/2012 [Civil]	KUBJA DEVI Versus	AG JL BHARDWAJ,RK NEGI VIKAS BHARDWAJ SURINDER KUMAR SAKLANI
		AMRITA DEVI	
516	FAO/124/2013 [Civil]	REETA Versus JAGDISH THAKUR	AMAN SOOD GS.RATHOUR NEK RAM SHYAM AMAN SOOD

517	FAO/179/2013 [Civil]	CHANDERAWATI Versus M/S LRC BUILDERS PVT LTD	SANJAY BHARDWAJ JIYA LAL BHARDWAJ NEMO AMAN SOOD
518	FAO/4179/2013 [Civil] [Listed 1 time(s)]	RELIANCE GENERAL INSURANCE COMPAN Y LIMITED Versus CHANDERLEKHA	JAGDISH THAKUR NEMO RUPINDER SINGH SUBHASH THAKUR NARESH SHARMA
	with CMP/19087/2013		
519	CR.R/33/2014 [Criminal]	RAFIQ Versus HP MINORITIES FINANCE AND DEVELOP	JAGAT PAL AG VIRENDER SINGH RATHOUR
	with CRMP/91/2014		
	with CRMP/1205/2014		
520	CR.R/75/2014 [Criminal]	MOHAMMED ASHSIT Versus H.P. MINORITIES FINANCE AND DEVEL	JAGAT PAL AG VIRENDER SINGH RATHOUR
	with CRMP/185/2014		
	with CRMP/186/2014		
	with CRMP/1204/2014		
521	CR.R/78/2014 [Criminal]	JOGINDER SINGH Versus MAHINDRA AND MAHINDRA FINANCE SER VICES LTD.	JAGAT PAL DEEPAK GUPTA
522	CR.R/99/2014 [Criminal]	RAVINDER SINGH Versus BRIJ LAL	RAKESH CHANDEL BIMAL GUPTA
523	CR.R/129/2014 [Criminal]	KAPIL KUMAR Versus PUNJAB NATIONAL BANK	O.C. SHARMA AG J L KASHYAP
	with CRMP/352/2014		
	with CRMP/353/2014		
524	CR.R/151/2014 [Criminal]	SURENDER SINGH Versus RAJESH KUMAR	ARUNA CHAUHAN NARENDER CHAUHAN ARUNA SHARMA
525	CR.R/211/2014 [Criminal]	RAM DASS Versus M/S BALAJI EMPORIUM	BHUVNESH SHARMA MAAN SINGH NEMO
	with CRMP/784/2014		
526	CR.R/276/2014 [Criminal]	BHUPINDER SINGH Versus DHEERAJ SOOD ALIAS MONTU	JEEVESH SHARMA SUBNEET SINGH CHAUHAN SEEMA KAUSHAL GULERIA RESPONDENT
	with CRMP/514/2014		
527	FAO/402/2014 [Civil]	GURDEI Versus SUKHA DEVI	SHYAM SINGH CHAUHAN NEMO KARAN SINGH KANWAR RAJINDER S INGH THAKUR
	with CMP/18508/2014		

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Sd/-
Addl. Registrar (J)
01/12/2014